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According to the RBI, per capita disbursement of credit under the DRI Scheme during the years 1983 to 1987 is as under

Year	Per Capita disburse ment under DRT Scheme (In Rs.)
1983	1084
1984	1249
1985	1204
1986	1323
1987 .	1274

Modernisation of textile mills

1657. SHRI SURESH PACHOtJRI: Will the Minister of TEXTILES be pleased to state:

- (a) whether the rate of modernisation of the textile mills has decelerated considerably despite an average estimated investment of Rs. 200 croree per annum;
- (b) if so, what are the main reasons for the slow pace of modernisation of textile industry;

tc) whether it is a fact that Inous-trial Development Bank of India indicated that about Rs. 182 crores were disbursed against the sanctioned amount of Rs. 483 crores; if so, what were the main reasons for slow disbursement of loans and the reasons fe_r such a small amount of Rs 182 crores being disbursed as against the demand for Rs. 817 crores; and

to Question

(d) what steps are being contemplated to import the texti:e modernisation plant?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRT RAFIQUE ALAM); (a) and '(b) Judging from the response to the Textile Modernisation Fund Scheme and the other schemes for the purpose operated by the Industrial Development Bank of India etc., if can be presumed that there may not be any deceleration in the overall modernisation efforts by textile units.

- As $o_n = 31-8-88$, disbursements under the Fund Scheme stood at Rs. crores in 95 cases sanctions of Rs. 620.53 crores in 144 Disbursements of loan assis tance is linked to the implementation schedule of 'he modernisation scheme. As the overall period of implementa tion is about 15 months there is bound to be time lag between sanctions and disbursements. In addition, proposal involving package of reliefs etc. from other agencies take a longer and various other reasons cou'd also delay disbursements unavoidably.
- (d) The Policy for the import of textile machinery is reviewed from time toi time depending upon the exigencies of thesituation.

Deaths in police custody in the Capital

1658. SHRI HARI SINGH: Will the Minister of HOME AFFAIRS be pleased to state the number of persons who died in police custody in all the police stations of Delhi and New Delhi between the period from